

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/259/ (IB)/2017  
NAME OF THE PETITIONER(S) : QUALITY MILLS STORES  
NAME OF THE RESPONDENT(S) : AMARAVATHI SRI VENKATESH PAPER MILLS LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. A.G. SATHANARAYANA  
(For A.R. MYLSAMY) For Respondents *A.G. Sathana*
2. Rahul Balaji for Petitioner *S.V. Supraj*

**ORDER**

Counsels for both the parties are present. Counsel for the Corporate Debtor is directed to pay the remaining amount of the outstanding debt claimed by the Petitioner. Put up on **28.11.2017 at 10.30 A.M.**

*sd/-*  
MEMBER (TECHNICAL)  
ghk

*sd/-*  
MEMBER (JUDICIAL)